

Affidavit to be furnished by the candidate along with Nomination Paper

Before the Returning Officer

For election to Bihar Vidhan Sabha (Name of House)

From 22 Sheohar Constituency (Name of the Constiuency)

I **Shweta Gupta** Son/ Daughter/Wife Of **Varun Kumar**, Aged 44 Years, Resident of Ward No. 23, New 14 , Nagar Nigam Sitamarhi, Dist+Post – Sitamarhi,(Mention Full postal address ) , Candidate at the above election do hereby solemnly affirm and state on the oath as under:

(1) I am a candidate set up by Janta dal united (Name of the political party)/ am contesting as an Independent candidate.

(2) Details of PAN and status of filling of Income tax return:

Sl No.	Name	Permant Account Number(PAN)	The Financial year for which the last Income-tax return has been filed	Total income shown In Income Tax return (in Rupees)
1.	Self	ATWPG9994N	FY- 2024-25	39,62,240/-
2.	Spouse	ANAPK5068R	FY- 2024-25	36,78,830/-
3.	Dependent 1			
4.	Dependent 2			
5.	Dependent 3			

(3) The Following case(s) Is/are pending against me in which cognizance has been taken by the court:

Sl No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken :	N.A
(b)	Name of the court, case No. and date of order taking cognizance:	N.A
(c)	Details of Appeal (s) Application(s) for revision (if any) filed against the above order(s):	N.A

(4) Cases in which I have been convicted by a court of law(order those referred to in Form26):

(a)	The details of cases, sections of the Act and description of the offence for which convicted:	N.A
(b)	Name of the Court(s), Case No. and Date(s) of the order(s):	N.A

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(c)	Punishment imposed:	N.A
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(5.)That I give herein below thw details of the assets(movavle and immovable etc) of myself, my spouse and all dependents:

A. Details of movable assets:

Note:

1. Assets in joint name indicating the extent of join ownership will also have to be given.
2. In case of deposite/investment, the details including Serial Number, Amount, Date of Deposite, the Scheme Name of Bank/Institution and Branch are to be given.
3. Value of Bonds/Share/Debentures as per the current market value in the Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
4. Dependent: here means a person, substantially dependent on the income of the candidate.
5. Details including amount is to be given separately in respect of each investment

Sl. No.	Description	Self	Spouse	Depe ndent 1	Depe ndent 2	De pen dent 3
(i)	Cash in hand	2,58,800/-	2,54,000/-			
(ii)	Details of deposits in Bank account (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Finacial Companies and Cooperative societies and the amount in each such deposite.	(i)HDFC Bank Sitamarhi, Saving Account Rs.24,05,866.84 as on 31-03-26 (ii) HDFC Bank Sitamarhi, Saving Account Rs.9895.50 as on 31-03-26 (iii)CANARA Bank Sitamarhi, Saving Account Rs. 8,29,625.76 as On 31-03-26 (iv)PUNJAB NATIONAL BANK	(i) HDFC Bank Sitamarhi, Saving Account Rs. 49,22,529.14 as on 31-03-26 (ii)CANARA Bank Sitamarhi, Saving Account Rs. 9,77,103.90 as on 31-03-26 (iii)PUNJAB NATIONAL BANK Sitamarhi Rs.11,61,674.33 as on 31-03-26			

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		Sitamarhi Rs. 14,913.37 as on 31-03-26			
(iii)	Details of investment in Bonds, Debentures/Shares and units in companies/ Mutual Funds and others and the amount:	N.A	N.A		
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in the post office or Insurance Company and the amount:	N.A	LIC POLICY No. 539873614 Rs. 5,00,000/- HSBC INSURANCE No. 0084861917 Rs. 15,00,000/-		
(v)	Personal Loans/Advance given to any person or entity Including Firm, Company, Trust etc. and other receivables from debtors and the amount.	N.A	N.A		
(vi)	Motor Vehicals/Aircrafts /Yachts/Ships (details of make registration No. etc, Year of Purchase and amount)	(I)INOVA CAR Reg. No.- BR30AK0151(2019) Rs. 26,14,500/- (ii) BMW CAR Reg. No.- JH01DQ0052 (2019) Rs.47,40,500	(I)TOYTA GLANZA Reg. No.- BR06CC7551(2019) Rs. 8,92,860/- (ii) TOYTA LEGENDER Reg. No.- BR01JZ0151 (2026) Rs.50,98,772/-		
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	GOLD-512gm SILVER-1kg JEWELRY- Rs. 70,00,000/-	GOLD-242gm SILVER-860gm JEWELRY- Rs. 32,00,000/-	GOLD- GM(Jew elery)Rs. 6 Lacs	GOLD- GM(Jew elery)Rs. 8 Lacs
(viii)	Any other assets such as value of claims/Interest	Capital Rs. 3,02,64,365/-	Capital Rs. 1,36,50,865/-	N.A	N.A

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(ix)	<b>Gross Total Value</b>	<b>4,81,38,464/-</b>	<b>3,21,57,803/-</b>	6 LACS	08 LACS	
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B. Details of Immovable assets:

(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated.

2. Each land of building or apartment should be mentioned desperately in this format.

Sl. No.	Description	Self	Spouse	Dependent 1	Dependent 2	Dependent 3
(i)	Agricluture Land Locations Survey number(s)	Mauja:- Lagma,Azamgarh , Niyamtullapur , Survey No:- <b>3605] 1619]</b> <b>1326] 988] 988]</b> <b>986] 985</b>	Mauja:- Lagma Bahirokothi , Anchal- Dumara , Niyamtullapur , Anchal:- Bathnaha.SurveyNo:- <b>3605]1619]2258]1940]1770]177</b> <b>1]1808]1812]1807]1318]1618]16</b> <b>15]2107]1942]2255]2253]1445]1</b> <b>330]1330]1324]1325]1323]1322]</b> <b>1317]1321]1320]845]846]1005]1</b> <b>022]1005]966]989]989]989]933]</b> <b>994]995]996]994]985]999]1000]</b> <b>1001]992]988]992]996</b>			
	Area (Total measurement in acres)	<b>2-365 acres</b>	<b>6-21 acres</b>			
	Whether inherited property (yes or no)	N.A	N.A			
	Date of purchases in case of self accuired property	<b>10-08-2024] 20-</b> <b>03-2023] 24-04-</b> <b>2019] 02-08-</b> <b>2017] 14-12-</b> <b>2015- 15-10-</b>	<b>08-07-2015]08-07-2017]08-02-</b> <b>2018]04-01-2018]16-02-</b> <b>2018]20-03-2021]08-09-</b> <b>2016]09-02-2024]16-06-2017-</b> <b>07-10-2016]28-01-2016]27-01-</b>			

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		2015] 08-11-2018	2016]04-08-2018]24-10-2017]28-03-2016]02-02-2017]31-01-2017]16-04-2016]23-10-2017]17-08-2016]04-11-2017-08-11-2017]16-04-2016			
	Cost of land (in case of purchase) at the time of purchase	133-05 Lacs	253-41 Lacs			
	Any Investment on the land by way of development, construction etc.	N.A	N.A			
	Approximate Current market value	137-72 Lacs	265-0 Lacs			
¼½	Non-Agriculture Land Location(s) Survey number(s)	Mauja:- Lagma,Azamgarh , Niyamtullapur , Survey No:- 70]86]70]1776] 1774]1775]177 7]	Mauja:- Lagma Bahirokothi , Anchal-Dumara , Survey No :- 1614]1498]1812			
	Area (Total measurement in sq.ft.)	75489 sq.ft.	50324 sq.ft.			
	Whether inherited property (Yes or	N.A	N.A			

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	NO)				
	Date of purchase in case of self acquired property	01-10-2021] 01-10-2021]23-05-2025] 24-12-2019] 24-12-20219] 24-12-2019] 05-02-2020	15-01-2020] 12-07-2024] 30-01-26		
	Cost of land (in case of purchase) at the time of purchase	2]07 Lacs] 25-63 Lacs] 30 Lacs] 11 Lacs] 2-38 Lacs ] 3-60 Lacs] 102-0 Lacs]	28-80 Lacs] 68 Lacs , 2.70 Lacs		
	Any Investment on the land by way of development construction etc	NA	N.A		
	Approximate Current market value	2-27 Lacs] 28 Lacs] 30 Lacs] 12 Lacs] 2-50 Lacs] 4 Lacs] 112-0 Lacs	30 Lacs] 68 Lacs , 2.70 Lacs		
(iii)	Commercial Buildings(including apartments) Location(s) Survey number(s)	Nagar Nigam Sitamarhi Survey No. 69]	Nagar Nigam Sitamarhi Survey No. 205] 192		
	Built up Area(Total measurement in	6000 sq.ft.	2800 sq.ft.		

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	sq.ft.)				
	Whether inherited property (yes or no)	N.A	N.A		
	Date of purchase in case of self acquired property	<b>05-10-2009] 31-03-2010</b>	<b>03-08-2021] 03-08-2024</b>		
	Cost of property (in case of purchases) at the time of purchases	<b>33 Lacs</b>	<b>105 Lacs</b>		
	Any investment on the property by way of development, construction etc.	NMHRC Building Rs <b>3-60 Lacs</b>	Resturent Building Rs& <b>1-80 Lacs</b>		
	Approximate Current Market Value	<b>742-0 Lacs</b>	<b>400 Lacs</b>		
(iv)	Residential Building (Including Apartment) Location(s) Survey number(s)	Nagar Nigam Sitamarhi Survey No. <b>359] 70%M+½] 86</b>	<b>N.A</b>		

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Area (Total measurement in sq. ft.)	9911 sq. ft.	N.A			
Built up Area(Total measurement in sq. ft.)	2100] 5650] sq. ft.	N.A			
Whether Inherited Property (Yes or No)	N.A	N.A			
Date of purchases in case of self acquired Property	13-05-2025] 16-09-2020] 16-09-2020	N.A			
Cost of property in case of purchases at the time of purchases	183-63 Lacs	N.A			
Any investment on the land by way of development construction etc	Constructed double stores building.	N.A			
Approximate Current Market Value	288-0 Lacs	N.A			

¼½	Others(such as intrest in		Building (D.P.S. Lagma) 01-022 acres		
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	property)					
1/2	Total of Current market Value of (i) to (v) above	1358-49 Lacs	695-00 Lacs			

(6) I give here in below the details of liabilities/dues to public financial institutions and government

(Note: Please give separate details of name of Bank, Institution, entity or individual and amount for each item )

Sl. No.	Description	Self	Spouse	Dependent 1	Dependent 2	Dependent 3
1/2	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	(i) ICICI BANK Sitamarhi OD Account] Rs- 47,66,887.39/- AS ON 31-03-26	(i)HDFC Bank sitamarhi Cash Credit Account Rs- 3,28,25,413 /- AS ON 31-03-26			
	Loan or dues to any individuals Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan	ICICI BANK SITAMARHI OD Account and others& 2,79,09,966.00 AS ON 31-03-26	(ii) ICICI BANK SITAMARHI OD Account and others 2,79,09,966.00 AS ON 31-03-26			
	Any other liability					
	Grand total of liabilities	3,26,76,853/-	6,07,35,379/-			
(ii)	Government dues: Dues to departmentals dealing with government	N .A	N .A			

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Accomodation					
Dues to departments dealing with supply of water	N .A	N .A			
Dues to departments dealing with of electricity	N .A	N .A			
Dues to department dealing with supply of telephone/mobiles	N .A	N .A			
Dues to department dealing with government transport(including aircraft and hellicopetrs)	N .A	N .A			
Income Tax Dues	N.A	N.A			
Wealth Tax Dues	N .A	N .A			
Service Tax Dues	N .A	N .A			
Municipal/Property Tax Dues	N .A	N .A			
Sales Tax Dues	N.A	N.A			
Any other Dues	N.A	N.A			
Grand total of all Govt. dues.	N.A	N.A			

(7) Details of profession or occupation:

a. Self- Doctor

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b. Spouse- Doctor

(8) My education qualification is as under;

- (i) Matric- Board High School and Intermediate Education U.P. -1996
- (ii) Intermediate - Board High School and Intermediate Education U.P. -1998
- (iii) M.B.B.S. – Maharstha Health Sciences and Nashik -2006
- (iv) M.D. – L.N. Mithila University Darbhanga -2011

(Give details of highest School/University Education with full form of the certificate/diploma/degree course)

(Name of the School/college/University and the year in which the course was completed.)

(9) ABSTRACT OF THE DETAILS GIVEN IN (1) to (8) ABOVE:

1	Name of the candidate	Smt. Shweta Gupta	
2	Full Postal address	Ward No. 23 Old,New-14, Nagar Nigam Sitamarhi, Post+Dist-Sitamarhi, Pin code-843302,Bihar	
3	Number and Name of the constituency and state	28, Sitamarhi,Bihar Vidhansabha	
4	Name of the Political party which set up the candidate (otherwise write 'Independent')	J.D.U. (Janta Dal United)	
	Total number of pending cases where the court (s) have taken cognizance		
5	PAN of	Year for which last Income Tax Return filed	Total Income Shown
	(a) Candidates- ATWPG9994N	FY- 2024-25	39,62,240/-
	(b) Spouse- ANAPK5068R	FY- 2024-25	36,78,830/-
	(c) Dependents		

#### 6. Details of Assets and Liabilities in Rupees

	Description	Self	Spouse	Dependent-I	Dependent-II	Dependent-III
A	Moveable Asset (Total value)	7365000/-	5991632/-			
B	Immovable Asset	17299394/-	11700947/-			
(i)	Purchase Price and Deploement Cost of Immovable Property (Total Value)	526.36 Lacs	457.91 Lacs			
(ii)	Approximate Current Market Price of Asset (Total Value)	1358.49 Lacs	695.00Lacs			

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7	Liabilities	N.A	N.A			
	(i)Government dues (Total)	N.A	N.A			
	(ii)Loan from Bank Principal Institutions and others (Total)	7487870/-	33071409/-			

8	Highest educational qualification: MD, L.N. Mithila University Darbhanga, Years- 2011 (Give details of School/University education with full form of the certificated/diploma/degree course) (Name of the School/College/University and the year in which the course was completed.)
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### VERIFICATION

I, the deponent above named, do hereby verify and declare that contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

- (a) There is no cases of conviction or pending cases against me other than those mentioned in items 3 and 4 above;  
(b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in item 5 and 6 above.

Verified at ..... this the ..... day of ..... 20.....

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20/4/26  
DEPONENT

Note- 1. Affidavit should be filled latest by 3:00 PM on the last date of filling nominations.

2. Affidavit should be shown before an oath Commissioner or Magistrate of the first Class or before a Notary public.

3. All columns should be filled up and column to be left blank, If there is no information to furnish in respect of any item, either 'Nil' or 'Not applicable' as the case may be, should be mentioned

4. The affidavit should be either typed or written legible and neatly.